

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/5(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS BIMLA DEVI SUREKA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Ms.Usha Doshi, ,Adv. ] For the Financial Creditor

Ms.Priyanka Gope,Adv. ]

Ms.Noelle Banerjee, Adv. ] For the Personal Guarantor

**O R D E R**

1. Ld.Counsel on both sides present.
2. Supplementary affidavit has been filed by the Financial Creditor.
3. Post the matter on **29/04/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**